

In the National Company Law Tribunal, Jaipur

Item No. 105
CP No. (IB)- 1204/ND/2018
TA No. 159/2019

UNDER SECTION 9 OF IBC, 2016

In the matter of:

Sh. Raj Kumar TulsianApplicant/Petitioners

VS.

M/s Prayag Polytech Pvt. Ltd. & Ors.Respondent

Order delivered on 26.08.2019

Coram: DR. POONDLA BHASKARA MOHAN, JUDICIAL MEMBER
SH. RAGHU NAYYAR, TECHNICAL MEMBER

For Petitioner (s) : Annie Singh Jhala, Proxy
For Respondent(s) : Puneet Maheshwari, Adv.
Kartikeya Sharma, Adv.

ORDER

Ms. Annie Singh Jhala, Proxy counsel appearing for the Advocate Mr. Susshil Daga is present. Learned counsel appearing for the respondent requests more time to file reply as he has not received any papers. The proxy counsel submits that the papers will be served to him today accordingly. The reply will be filed by the learned counsel for the respondent within one week from today and the learned counsel for the applicant may file any rejoinder, if any, within one week thereafter. Post the matter on 16.09.2019.

Sd—

(SHRI RAGHU NAYYAR)
TECHNICAL MEMBER

Sd—

(DR. POONDLA BHASKARA MOHAN)
JUDICIAL MEMBER